

Annexure-1

Name of the corporate debtor: Marks Pryor Marking Technology Private Limited

Date of commencement of CIRP: 06-12-2023 (Copy made on

Available 07-12-2023)

List of creditors as on: 20-12-2023

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Nikhil Sonawne)	19-Dec-23	16,69,72,429	-	NA	NA	NA	No	NA	NA	Nil	-	16,69,72,429	Claim under Verification
2.	Employees State Insurance Corporation	15-Dec-23	13,38,811	-	NA	NA	NA	No	NA		Nil	-	13,38,811	Claim under Verification
3.	Department of Goods and Services Tax, Government of Maharashtra, from Mr.Venkat Mekale	20-Dec-23	5,60,56,678	-	NA	NA	NA	No	NA	NA	Nil	-	5,60,56,678	Claim under Verification

4.	Shri Amit Kumar, Income Tax Officer	19-Dec-23	1,51,000	-	NA	NA	NA	No	NA	NA	Nil	-	1,51,000	Claim under Verification
5.	TOTAL		22,45,18,918										22,45,18,918	




Mandar Wagh

Interim Resolution Professional

Marks Pryor Marking Technology Private Limited

(Undergoing Corporate Insolvency Resolution Process)

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